

Nikesh Kumar Sinha

Registrar (Administration),

High Court of Jharkhand,

Ranchi.

To

1. Sri Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.
2. Sri Kanwal Jeet Chopra, Additional Principal Judge, Additional Family Court, Jamshedpur.
3. Sri Sanjeev Bhatia, District & Additional Sessions Judge, Deoghar.
4. Sri Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamtara.
5. Sri Rakesh Chandra, District & Additional Sessions Judge, Chatra.
6. Sri Anjane Anuj, District & Additional Sessions Judge, Gumla.
7. Sri Purushottam Kumar Goswami, Civil Judge (Sr. Div.), Hazaribagh.
8. Smt. Avanika Gautam, Civil Judge (Sr. Div.), Hazaribagh.
9. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Seraikella Kharsawan.
10. Sri Anand Mani Tripathy, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) – I, Simdega.
11. Ms. Sanjibita Guin, Civil Judge (Sr. Div.), Ramgarh.
12. Sri Shivam Chaurasia, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
13. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.), Hazaribagh.
14. Ms. Ruchi Dayal, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
15. Sri Rajendra Prasad, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
16. Sri Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
17. Sri Pradeep Kumar, Secretary, DLSA, Godda.
18. Sri Gaurav Khurana, Secretary, DLSA, Hazaribagh.
19. Sri Saurav Kumar Gautam, Secretary, DLSA, Giridih.
20. Smt. Pragya Bajpai, Secretary, DLSA, Chatra.
21. Sri Parth Sarthi Ghosh, Secretary, DLSA, Gumla.
22. Sri Rajeev Kumar Singh, Secretary, DLSA, Chaibasa.
23. Sri Mayank Tushar Topno, Secretary, DLSA, Deoghar.
24. Sri Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti.
25. Sri Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J. Board, Simdega.
26. Sri Amit Gupta, S.D.J.M.-cum-Judge Incharge, Daltonganj.
27. Sri Nirmal Kumar Bharti, S.D.J.M.-cum-P.M. (J.J.Board), Pakur.
28. Sri Gautam Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M., J.J.Board, Ramgarh.
29. Sri Amit Akash Sinha, S.D.J.M.-cum-Judge Incharge, Seraikella Kharsawan (Chandil).
30. Ms. Khusboo Tyagi, S.D.J.M.-cum-P.M. (J.J.Board), Jamtara.
31. Sri Raj Kalyan, S.D.J.M.-cum-Civil Judge (Jr. Div.)-Cum-Judge I/c-cum-P.M., J.J. Board, Lohardaga.
32. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.Board), Koderma.
33. Sri Prashant Gupta, J.M.-cum-Judge I/c, Bokaro.
34. Sri Utkarsh Jain, J.M.-cum-Judge in Charge, Jamshedpur.
35. Sri Tushar Anand, J.M.-cum-Judge I/c-cum-P.M., J.J. Board-cum-Addl. Civil Judge (Jr. Div.), Khunti.
36. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
37. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
38. Sri Sumit Kumar Verma, Judicial Magistrate, Sahebganj.
39. Ms. Shivangi Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
40. Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
41. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
42. Ms. Paridhi Sharma, Judicial Magistrate, Dumka.
43. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
44. Ms. Minakshi Verma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
45. Sri Nirbhay Prakash, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
46. Sri Rishi Kumar Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P/ M.L.A., Chaibasa.
47. Ms. Ankita Sharma, J.M.-cum-P.M. (J.J.B.), Ranchi.
48. Ms. Puja Kumari Lal, J.M.-cum-P.M. (J.J.B.), Lohardaga.
49. Ms. Mariam Hembrom, Addl. Civil Judge (Jr. Div)-cum-J.M.-cum-Special Court, elected M.P/M.L.A., Hazaribagh.
50. Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. (J.J.B.), Hazaribagh.

51. Sri Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Chatra.

52. Sri Pranav Kumar, J.M.-cum-Judge I/c-cum-P.M. (J.J.Board), Gumla.

Subject: - Nomination of **52 Judicial Officers** for attending two days Training Programme "**Master Trainer Programme for New Master Trainers**" (ECT_3_2022) on 17th and 18th December, 2022 at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

Inviting reference to this Court's letter no. 4428/Apptt. dated 08th December, 2022, I am to inform that in the body of the said letter the word *online* has been written inadvertently, however, the two days Training Programme on "**Master Trainer Programme for New Master Trainers**" (ECT_3_2022) on 17th and 18th December, 2022 at Judicial Academy, Jharkhand, Ranchi is in **physical mode**.

The other contents of the aforesaid letter (bearing no. 4428/Apptt. dated 08th December, 2022) will remain unchanged.

Yours sincerely,

Sd/- NIKESH KUMAR SINHA

Registrar (Administration)

Memo No. 4443 /Apptt.

Dated, Ranchi, the 09/12/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1766/JAJ dated 14.10.2022 and this Court's letter no. 4429/Apptt. dated 08.12.2022/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)